

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 497 /1993 in OA. 1062/92

Durai Swami

Versus U.O. & Ors.

Date of Order

Orders

This is an M.P. (in OA. No. 1062/92) (dismissed ⁱⁿ default on 17-8-93) for restoration of the OA. It is an order & Dec. case.

8
2019

50 / 103 / 24/9

21-9-93 None present for petitioner.

Requisition
Sent to
record
room.

Register & Put up in Court for
admission on 28-9-93 after OA.

**REGISTRAR
C.A.T., JAIPUR**

20.9.93 Sh. R.C. Gaur, counsel for the petitioner.

Heard - The grounds for restoration, as stated in the petition, are convincing. The OA No. 1062/92, which was dismissed in default on 17-8-93, is restored to its original position. The OA be listed for direction on 24.11.93.

The MP stands disposed of accordingly

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Judl.)

Copy sent
to Mr. app.
Clerk up.

on vid 7338 to
7348

Date 12-10-93